

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 6576/2010

TATA TELESERVICES LTD. THROUGH ITS MANAGER LEGAL MR. AMIT
SAXENA Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH THROUGH SECRETARY & ORS. Respondent(s)
(ONLY CIVIL APPEAL NO. 6576 OF 2010 FOR RENEWAL OF FDR.)

Date : 18-01-2018 This appeal was called on for hearing today.

For Appellant(s)

Mrs. Manik Karanjawala, AOR

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR
Mr. Vinay Garg, AOR
Mr Upendra Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

FDR may be renewed for a further period of one year from
the due date of its maturity.

KAPIL MEHTA
Registrar
18.01.2018

hj